

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:AT HYDERABAD.

No. 921 of 1990

DATE OF ORDER: 13-11-90

29

Between:-

1. K.S.Anwarjan. 2. G.Rama Murthy. ...Applicants.

and

1. Union of India represented by the Secretary, Railway Board  
Rail Bhawan, New Delhi.
- ✓ 2. Senior E.D.P. Manager, south central railway, Secunderabad.
- ✓ 3. The Financial Advisor & Chief Accounts officer/WST, south  
central railway, Secunderabad.
- ✓ 4. Statistics & Analysis officer, south central railway,  
Secunderabad.
- ✓ 5. M.B.Prem Kumar, Senior Data Entry operator, EDP Centre,  
Statistical Branch, Secunderabad.
- ✓ 6. T.R.Subrahmanyam, Senior Data entry operator, EDP centre,  
Statistical branch, secunderabad.

...Respondents.

FOR THE APPLICANTS : Mr.G.V.Subba Rao, Advocate.

FOR THE RESPONDENTS : Mr.N.R.Devaraj, SC for Railways

CORAM: ✓ THE HON'BLE MR.B.N.JAYASIMHA: VICE CHAIRMAN.  
✓ THE HON'BLE MR.D.SURYA RAO: MEMBER:(JUDL)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:-

Admit. In regard to the Interim Orders, we have heard the learned counsel for the applicant Shri G.V.Subba Rao, and the learned standing counsel for the respondents, Mr.N.R.Devaraj, SC for Railways. In a similar matter viz., O.A.No.759 of 1987, which relates to filling up of the posts of Chief clerks in the south central railway, Vijayawada division, the Tribunal has considered the effect of the interim orders of the Supreme court dt. 21-12-1989 during the pendency of the appeal against the Judgment of the Allahabad High Court (1978 (1) SLR644 (J.C.Mallik Vs. U.O.I.) and issued interim orders that while following the 40 point roster, the number of posts held by SC and ST candidates should not exceed 15% and 7½% respectively at any given point of time.

Following the interim orders passed on O.A.759 of 1987, we direct that during the pendency of this O.A., the vacancies available from time to time in regard to filling up of posts of General Supervisor

contd..

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in the scale of pay of Rs.1600-2660 from the Sr.D.E.O. cadre of the EDP centre, Statistical Branch, Secunderabad, will be filled up in accordance with the 40-point Roster system subject to the condition that the posts held by the members of the scheduled caste and scheduled tribes do not exceed 15% and 7½% respectively at any given point of time. However if a person belonging to the scheduled caste or scheduled tribe is promoted on his own merits and not a reserved vacancy, then for the purpose of this interim order, such appointment will be excluded while computing the required percentage. Any promotion that is made in pursuance of this order will, however, be subject to the result of the main application.

Issue notices to respondents returnable within six weeks. Post this case along with O.A.759 of 1987 and batch cases.

*S. R. Chakravarthy*  
DEPUTY REGISTRAR (J)

*15/11/96*

To:

1. The Secretary, (Union of India) Railway Board, Rail Bhavan, New Delhi.
2. The Senior E.D.P. Manager, south central railway, Secunderabad.
3. The Financial Advisor & Chief Accounts Officer/WST, south central railway, Secunderabad.
4. Statistics & Analysis officer, south central railway, Sec'bad.
5. M.B. Prem Kumar, senior Date entry operator, EDP centre, Statistical Branch, Secunderabad.
6. T.R. Subrahmanyam, Senior Date entry operator, EDP centre, statistical branch secunderabad.
7. One copy to Mr. G.V. Subba Rao, Advocate, 1-1-230/33, Jyothi Bhavan Chikkadpally, Hyderabad-500 020.
8. One copy to Mr. N.R. Devaraj, SC for Railways, CAT, Hyderabad.
9. One spare copy.

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*P.S. G.*

CHECKED BY  
TYPED BY

APPROVED BY  
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. B. N. JAYASIMHA : V.C.  
AND

THE HON'BLE MR. D. SURYA RAO : M(J)  
AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)  
AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

DATE: 24-9-14-11-90

ORDER / JUDGEMENT: —

M.A.

M.A. / R.A. / C.A. / NO.

CA 759 87

in

T.A. No.

W.P. No. 80

O.A. No. 921/90

Post along with  
and bby

Admitted and Interim directions  
issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A. Ordered / Rejected

No order as to costs. NOV 1990

